



The Orissa Gazette

PUBLISHED BY AUTHORITY.

No. 33. CUTTACK, FRIDAY, NOVEMBER 27, 1936.

 Separate paging is given to this Part, in order that it may be filed as a separate compilation.

PART VII.

Advertisements and Notices, etc.

THE ORISSA GAZETTE.

NOTICE.

From the 1st April 1936, the subscription to the *Government Gazette* will be at the following rates payable in advance :—

No. of Parts.	Annual Subscription without postage.	Annual Subscription with postage.
	Rs. a. p.	Rs. a. p.
Part I ..	6 0 0	7 0 0
Part II ..	6 4 0	7 4 0
Part III ..	21 0 0	23 0 0
Part IV ..	2 0 0	2 8 0
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The *Gazette Extraordinary* can be supplied at the rate of one anna for every 16 pages or a fraction thereof. Postage according to weight.

RATES OF ADVERTISEMENTS IN PART VII.

		Rs. a. p.
Full page per issue ..	..	.. 20 0 0
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Casual advertisements, 8 annas per line per insertion for double column, and 4 annas per line per insertion for single column.

Applications for the Gazette should be addressed to "The Publisher of the Orissa Gazette, Cuttack"

and must be accompanied by a remittance—unless the applicant desires that the Gazette should be sent by value-payable post in which case in addition to the ordinary postage the usual charge for postal commission will be made.

Applications for the supply of the Gazette on "The Public Service" should be addressed to the Secretary to the Government of Orissa, Home, Revenue and Finance Departments, Cuttack.

Complaints regarding non-receipt of any number of the Gazette should be forwarded within a week after the date on which it is due.

All subscriptions are payable in advance and may be paid annually, half-yearly or quarterly on or before the 1st January, 1st April, 1st July or 1st October.

Subscribers will please note that their Gazette will be stopped at the expiry of the period subscribed for, unless the order distinctly states that it is to be continued until further instructions.

All Notifications and other matters intended for publication in *The Orissa Gazette* should reach the Publisher's Office on the preceding Wednesday to ensure appearance in that week's Gazette.

V. M. MONEY,

Publisher, The Orissa Gazette.

NOTICE.

The Proceedings of the Orissa Advisory Council printed in separate pamphlet form are available for sale at the office of the Secretary to the Orissa Advisory Council, Cuttack.

Rs. as.

Price of single copy 0 4

WANTED

(1) One fully qualified nurse on Rs. 65 a month, with free quarters, uniform allowance, Rs. 56-4-0 per annum, dhoby allowance, Rs. 2-10-0 a month and a mess allowance, Rs. 17-8-0 for an Indian nurse and Rs. 21-14-0 for an Anglo-Indian or European nurse per mensem. Age must not exceed 35 years.

(2) Two clerks on Rs. 30 a month each for Berhampur Civil Surgeon's office. Must be at least Matriculates with typewriting qualifications. Previous office experience preferred. Age below 25 years.

(3) Six qualified midwives on Rs. 30 a month each, with house-rent allowance not exceeding 10 per cent of pay, dhoby allowance, Rs. 1-12-0 per mensem and uniform allowance of Rs. 22-8-0 per annum. Must have been qualified in approved medical institutions of Bihar and Orissa or Madras, must be able to read and write. Preference to be given to those registered under the Nurses and Midwives Act of Madras or Bihar and Orissa and also to those with higher educational qualifications and trained in advanced course in Midwifery. Age not to be less than 20 or more than 35 years.

(4) Twenty three compounders on Rs. 20 a month each. Must have passed IV form (Middle English Standard), possess a diploma in practical dispensing for compounders including First Aid, be able to read and write Oriya. Age should not exceed 25 years.

Pay and allowances given in all cases as above are provisional to be replaced by the scales to be finally fixed by Government.

None need apply who is not an Oriya or a person domiciled in the province of Orissa, the latter to produce domicile certificates from the District Magistrates concerned.

Applications in all cases to be received by the undersigned not later than 30th November 1936.

G. VERGHESE, LT-COL., I.M.S.,

*Director of Health and Prisons Services,
Orissa.*

CUTTACK:

13th November 1936.

[2—2—27-11-1936]

WANTED

(a) Two paid probationers on Rs. 20 per month.

(b) One correspondence clerk (provisional permanent) on Rs. 35 per month

(c) One temporary unpassed Accounts Clerk (on annual sanction) on Rs. 35 per month.

(d) One permanent unpassed Accounts Clerk (Subdivisional cashier) on Rs. 35 per month.

Qualification for—

(a) Passed Matriculation Examination with good knowledge of typewriting.

(b), (c) and (d)—Same as (a), and must have previous experience in correspondence and accounts work of a Public Works Division. Applicants for (d) must be prepared to give a cash security of Rs. 500.

Candidates should not be less than 22 nor more than 25 years of age on the 1st December 1936.

Applications in candidates' own handwriting, stating age and qualifications with copies of certificates and proof of domicile or birth in Orissa, to be addressed to the Superintending Engineer, Orissa Circle, Cuttack, before the 5th December 1936.

Applications already received will not be considered.

C. E. JEFFERIS,

*Superintending Engineer,
Orissa Circle.*

CUTTACK:

17th November 1936.

[2—2—27-11-1936]

WANTED

One clerk in class II and one clerk in class III of the ministerial service, the former for the office of a District Inspector of Schools and the latter for the office of the Divisional Inspector of Schools, on new or old scale of pay, as the case may be.

None need apply who has no experience in correspondence and accounts work and is not a native of, or domiciled in, the province of Orissa. Applications should be sent so as to reach the undersigned before the 7th December 1936.

S. RAY,

*Divisional Inspector of Schools
North Orissa.*

CUTTACK:

16th November 1936.

[2—2—27-11-1936].

WANTED

An Assistant Health Officer of Sub-Assistant Surgeon grade with L. P. H. training on a salary of Rs. 65 per month to Rs. 90 with an annual increment of Rs. 2 for six months with chances of being made permanent for the Sambalpur Municipality.

2. One Sanitary Inspector on a salary of Rs. 40 per month to Rs. 60 by annual increment of Rs. 2 for six months with chances of being made permanent, for the Sambalpur Municipality.

Applications with copies of testimonials will be received in the Municipal Office to the address of the Chairman, Municipal Committee, Sambalpur, till the 15th December 1936.

GOURI SANKER MISRA,

Chairman, Municipal Committee.

SAMBALPUR: 20th November 1936.

[2—1—4-12-1936.]

IN THE COURT OF THE SUBORDINATE JUDGE OF BERHAMPUR.

I. P. NO. 3 OF 1935. I. A. NO. 539 OF 1936
Putta Padmanabhaswamy and another—
Insolvents,

versus

The Deputy Registrar of Co-operative Societies, Ganjam Division, Berhampur and others—*Creditors.*

Notice is hereby given under section 41 (1) of Act V of 1920 that the abovenamed insolvents have applied to this Court praying to pass an order of absolute discharge in their favour and that the said petition is posted to the 11th December 1936 for hearing.

GANESH MAHAPATRO,

Subordinate Judge.

BERHAMPUR: 14th November 1936.

PUBLIC WORKS DEPARTMENT.

NOTIFICATION.

The 22nd November 1936.

No. 6774-Ry.—The following notice issued by the Public Service Commission (India) is published for information of the general public:—

Delhi, the 29th October, 1936.

1. In February, 1937, or as early as possible thereafter, a selection will be made of:—

(a) Eight candidates for appointment as Special Class Apprentices in the Mechanical Engineering and Trans-

portation (Power) Departments of the Superior Revenue Establishment of State Railways under the regulations published in Part I of the *Gazette of India*, dated the 31st October, 1936. Six of the selected candidates will have guarantee of appointment.

(b) Eighteen candidates for appointment as Apprentices for training in Ordnance and Clothing Factories in India under the rules published in Part I of the *Gazette of India*, dated the 31st October, 1936, as follows:—

(1) Metal and Steel Factory, Ishapore.	2
(2) Gun Carriage Factory, Jubbulpore.	3
(3) Rifle Factory, Ishapore	5
(4) Gun and Shell Factory, Cossipore.	6
(5) Harness and Saddlery Factory, Cawnpore.	1
(6) Clothing Factory, Shahjahanpur	1
Total	18

2. The selection will be a combined one for the purpose of selecting candidates for appointment as Apprentices to either of the above-mentioned Departments, for one or both

of which a candidate may apply to be admitted. If he wishes to be a candidate for both he should state this on his application form. He need send in only one application form. He will be required to pay the fees mentioned in the rules and regulations once only and will not be required to pay separate fees for each Department for which he applies. If he proves successful as a candidate for both Departments he will ordinarily be assigned to that Department for which he expressed a preference at the time of his application, but the Government of India reserve power to assign him to either of the Departments for which he is a candidate, if, in their opinion, the exigencies of the public service render this desirable.

3 The qualifications of candidates and the method of selection are contained in Part II of the relevant rules and regulations.

4. Age-limits are as follows:—

- (a) A candidate for Railway apprenticeship and for Ordnance Factories (other than the Metal) and Steel Factory must have been born not earlier than 2nd August 1917.
- (b) A candidate for Metal and Steel Factory must have been born not earlier than 2nd August, 1912 and not later than 1st August, 1918.

THESE AGE-LIMITS CAN IN NO CASE
BE RELAXED.

5. Any person who has appeared, or intends to appear, at an examination the passing of which will render him eligible for selection may also apply. His application will be accepted provisionally if he is eligible in all other respects, and he will be required to furnish to the Public Service Commission, before the date on which the test prescribed in the rules and regulations is held, proof of having passed such qualifying examination.

6. Every candidate must apply on the prescribed form of application so as to reach the authority mentioned in regulation 6 of the Railway Board's notification and in rule 8 of the Defence Department notification on or before the 17th December, 1936, accompanied by the necessary documents. No application received after that date will be considered.

7. No allegation that an application form, or letter respecting such form, has been lost or

delayed in the post will be considered unless the person making such allegation produces a Post Office registration receipt or a certificate of posting. Candidates who delay their applications, or their requests for forms, until a late date will do so at their own risk.

8. Copies of the Rules and Regulations, Application Form, etc., can be obtained from the Local Governments and Political Officers or Agents.

9. The Government of India reserve the power to modify the arrangements and rates of pay indicated in the Rules and Regulations according to the requirements of the services.

H HAMILL,

Secretary,

Public Service Commission

A VIPAN,

Secretary to Government